

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3424/2013

New Delhi, this the 21<sup>st</sup> day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Raj Vir Sharma, Member (J)**

1. Adesh Kumar, aged about 51 years  
S/o Sh. Har Swarup Singh,  
Sectional Officer (H)  
Horticulture Division-I CPWD  
South Avenue, New Delhi.-110001.
2. Chander Bhan, aged about 47 years  
S/o Sh. Ram Prasad,  
Section Officer (H)  
Horticulture Division -M314,  
PWD(DA, 13<sup>th</sup> Floor,MSO Building, New Delhi-110001.
3. K.P. Singh, aged about 50 years  
S/o Sh. Shri Chand, Section Officer (H)  
Horticulture Division -V  
CPWD, I.P. Bhawan, New Delhi
4. Sudhir Kumar, aged about 51 years  
S/o Shri R.K.Singh,  
Sectional Officer (H),  
Horticulture Division -III  
CPWD, I.P. Bhawan, New Delhi.
5. Rakesh Kumar, aged about 51 years  
S/o Late Shri Rajender Kumar  
Sectional Officer (H)  
Horticulture Division-I  
CPWD, South Avenue, New Delhi. ....Applicants.

( By advocate: Sh. Mr. M.S. Reen, proxy for Mr. S.M.Garg)

## **Versus**

1. Union of India  
Through Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi-110001.
2. The Director General (Works)  
Central Public Works Department  
Nirman Bhawan, New Delhi-110001.
3. The Secretary  
Union Public Service Commission  
Dholpur House Shahjan Road, New Delhi .... Respondents

(By Advocate: Mr. D.S. Mahendru)

### **ORDER (ORAL)**

#### **Hon'ble Mr. P.K. Basu, Member (A)**

On instructions, learned proxy counsel for the applicants states that the applicants wish to withdraw this matter, as relief sought by them in this OA have already been granted by the respondents. Accordingly, this OA is dismissed as withdrawn.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member A)**

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